IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

C.P. No. 1161/2016

IN THE MATTER OF	ı	ľ	٧	T	ŀ	1	Ε	r	V	1	Α	١	П	ΓΕ	I	₹	0	F	:
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Gac Logistics Pvt. Ltd.

.....Petitioner

Al Nafees Frozen Foods Exports Pvt. Ltd.

.....Respondent

SECTION:

UNDER SECTION 433(e) & 434

Order delivered on 12.09.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

Deepa Krishan

Hon'ble Member (T)

For the Petitioner(s)

:

For the Respondent(s) : Mr. Harsh Khanna & Mr. Vivek Jain, Advocates

ORDER

For order, see (IB)-267(PB)/2017.

(CHIEF JUSTICE M.M. KUMAR) PRESIDENT

-Sd -

(DEEPA KRISHAN) (MEMBER TECHNICAL)

-Sd-

12.09.2017 VINEET